

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00258/14</u> <u>Date of Order : 27.11.2014</u></p> <p>Mr. Vijay Mehta, present for applicant. Mr. V.D. Dadhich, present, for respondents.</p> <p>Counsel for the applicant seeks permission to withdraw the OA. He is permitted to do so. Accordingly, the OA is dismissed as withdrawn one.</p> <p> [Meenakshi Hooja] Administrative Member</p> <p> [Justice K.C. Joshi] Judicial Member</p> <p>Rss</p>